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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDERS OF THE BENCH

Date of Order: 06.01.2012

MA No. 04/2012

[in TA No. 07/2009 (CWP No. 9966/2006)]

Mr. C.B. Sharma, counsel for applicant.
Mr. Puneet Gupta, counsel for respondents.

The applicant moved the MA No. 04/2012 seeking withdrawal of the TA No. 07/2009.

The MA No. 04/2012 stands allowed. Accordingly, the TA No. 07/2009 stands dismissed as having been withdrawn.

Anil Kumar
(ANIL KUMAR)

MEMBER (A)

K. S. Rathore

(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat

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